all this money but they have not done so. It is also surprising that this company is allowed to operate in the small-scale sector and that they have not applied to the Government price approval as required under Drug Price Control Order.

Sir, I shail request the Ministry of Chemicals and Fertilizers not to be so much bogged down by bureaucratic delays and technical details, which has a paralysing effect on them for years and years to come. Para 16 of the Drug Price Control Order empowers the Government to fix up the price of any formulation, irrespective of the fact that the manufacturers have applied to the Government for price approval or not.

I shall, therefore urge upon Ministry to take note of the exorbitant price of Proxivon and accelerate the process of bringing down the price of this drug in the interest of the consumers.

## REFERENCE TO THE ALLEGED DANGER TO RESIDENTS OF IN-DERPURI, NEW DELHI. DUE TO STRAY BULLETS COMING FROM THE SHOOTING RANGE OF RAJ-**PUTANA RIFLES**

SHRI SHANKARRAO NARA-YANRAO DESMUKH (Maharashtra): Sir, I would like to bring to your kind notice that the residents of Inderpuri are living under a constant fear of death by stray army bullets which come from the Rajputana Rifles Shooting Range. The bullets pierce through doors and windows and land in the living rooms bedrooms and terraces of their houses. A large number of residents have been injured and many more have had a providential escape. These bullets have among the caused great panic as residents thev feel insecure inside as well as outside their houses. If bullets keep on coming at the present rate, some precious lives will be lost for no reason. It is appreciated that shooting practice is imperative for nation's security, but it cannot be at the cost of the life of innocent citizens.

Sir, i have got certain figures. Nearly 13 people have been injured. I will give you some of the instances. First is Samir Bose, aged 17 years. He was injured when a bullet hit his shoulder. He was operated upon in the R. M. Lohia Hospital. The second one is Miss Poonam Makkar, aged 26 years. The bullet hit the left heel. She was operated upon in R. M. Lohia Hospital. The third one Mr. 45 years. Verma, aged The bullet got stuck up in the bathroom when he was having a bath. two children were playing in the playground, the bullet brushed them. One Mrs. Minocha, aged 45 years was hit. The bullets brushed past her saree when she was buying vegetables outside her house.

It. Committee of Offices of Profit

Sir, the residents of Inderpuri in great danger. I would request the hon. Defence Minister to appoint officer to record the statements see the condition of the residents over there. Otherwise, a day may come when there will be a deadly case. I would request the Defence Minister to appoint a military officer to assess the exact situation and to remove the Rajputana Rifles farther away.

## MOTION FOR ELECTION TO THE JOINT COMMITTEE ON OFFICES OF PROFIT

THE MINISTER OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRI JAGANNATH KAUSHAL): Sir, I beg to move the following Motion:

"That this House concurs in the recommendations of the Lok Sabha that the Rajya Sabha do elect three members of the Rajya Sabha to the Joint Committee on Offices of Profit and resolves that the House do proceed to elect. in accordance with system of the proportional representation b♥ means of the single transferable vote, three members from the members of the House to the said Joint Committee to fill the vacancies caused by the retirement of Shri Robin Kakati, Shri Dinesh Goswami and Shri Lakhan